

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 228 of 2014 and Appeal No.290 of 2014 & IA No.455 of 2014

Dated : 15th December, 2016

In the matter of:

Appeal No. 228 of 2014

Silvasa Industries Association & Ors. ... Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

Appeal No.290 of 2014 & IA No.455 of 2014

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **20th January, 2017.**

Court Master

sh/suman